CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/941/2021



This the 20th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Khan, Age 36 years, S/o Ali Mohammad Khan, R/o Trean Tangmarg and 323 ors.

....Applicants

(Advocate:- Mr. Shafqat Nazir-Not Present)

Versus

State of Jammu & Kashmir, Through Commissioner/Secretary to Govt, Health & Medical Education Department, Civil Secretariat, Srinagar and 3 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e., 03.03.2021 also, nobody has joined the video conference on behalf of the applicant and the case was listed today i.e., 20.05.2021. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun